Corrigendum to Circular No. 14/2011 dated 08th April, 2011

[F. No. 17/102/2011-CL V]
Government of India
Ministry of Corporate Affairs
5th Floor, A Wing, Shastri Bhavan.
Dr. R.P. Road, New Delhi
Dated: 18.05.2011

To
All Regional Directors
All Registrar of Companies

Subject: Certification of E-forms under the Companies Act, 1956 by the practicing professionals.

The undersigned is to draw the attention on the Circular No. 14/2011 dated 08.04.2011 of this Ministry on the subject cited above. The following errata has been noticed which is rectified as under:-

2. In the said circular in line 4 (Four) of Paragraph 2, the words should be inserted “including filing of Financial Statements in the Extensible Business Reporting Language (XBRL) mode from the year 2011-12 onwards” after the words “MCA in electronic mode”.

3. This issues with approval of Competent Authority.

(J.N. Tikku)
Joint Director
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